

2,000 times the human dose has not produced any ill-effects on the guinea-pigs to which this injection was given.

**Shri A. K. Gopalan:** I am asking this question because this statement has contradicted the Kerala Government press note which says that there is absolutely no question of contamination and that it is only some propaganda with ulterior motive for maligning BCG campaign. In the same paper there is another report by the Director of the BCG which says that there is contamination, though it is not very serious, and that the container has been changed. I want to know which of the two reports is correct and whether an enquiry will be made of the contradictory reports given by the Kerala Government and the Director of NCG Laboratories, because it is a serious question affecting the lives of so many people.

**Dr. Sushila Nayar:** I think when the Kerala Government made that statement in the early stages the turbidity might not have appeared in the solution and they might have thought that there was no contamination. However, when we sent the samples for examination to Guindy, we found that there was turbidity, the container also had been changed and there was contamination. I have already stated that it has not proved to be pathogenic so far.

**Shri A. K. Gopalan:** On the 12th the Kerala Government released the press note and it was on the 13th that the Director of the BCG Laboratory, Guindy, gave a statement saying that it was not correct that there was no contamination and that there was contamination. It was as a clarification to show that what the Kerala Government said was not correct. It was not on the same day but it was on the next day that that was said.

**Mr. Speaker:** This is what the hon. Minister has tried to explain that probably the Government did not

think at that moment or did not have the information that there was contamination but it was found subsequently that there was contamination. It is admitted now.

**Shri A. K. Gopalan:** In view of the contradictory statements may I know whether a thorough enquiry will be made by the Government to see whether there was contamination and, if so, from which place?

**Dr. Sushila Nayar:** I had stated that the matter was already being investigated into by the Guindy Institute.

## WRITTEN ANSWERS TO QUESTIONS

### Board of Trade

\*1622. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a Board of Trade has recently been constituted; and

(b) what matters were discussed and decisions taken at the first meeting of the Board held in the Second week of June, 1962?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-236/62.*]

### Per Capita Consumption of Cloth

\*1624. **Shri Maheswar Naik:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that *per capita* consumption of cloth in India has steadily gone down;

(b) if so, to what extent and for what reasons; and

(c) whether Government propose to take any action to help domestic consumption reach its expected optimum?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (c). No, Sir.

**Afro-Asian Organisation for Economic Cooperation**

**\*1625. Dr. L. M. Singhvi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Board of the Afro-Asian Organisation for Economic Cooperation has recommended the establishment of free trade zones and the setting up of producers' federations in Member States;

(b) what are the other recommendations made by the Board; and

(c) to what extent it is proposed by the Government to implement the recommendations of the Board?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (c). A statement is laid on the Table of the House.

**STATEMENT**

(a) The attention of the Government has been drawn to meeting of the Governing Council of the Afro-Asian Organisation for Economic Cooperation at Cairo in May 1962 and its recommendations. These include establishment of producers' councils for certain primary products the prices of which have been falling continuously for the past several years and measures for organising free trade zones for selected commodities.

(b) The Council's other recommendations were:

- (i) initiation of action to mitigate and remove the disadvantages from price disturbances of primary commodities, disequilibrium between supply and demand etc. and to increase the diversity and

level of intra-regional trade along with the world trade;

(ii) expeditious completion of studies regarding Afro-Asian Development Bank;

(iii) evolution of procedure for exchange or skilled personnel and recruitment of experts for specific assignments.

(c) As the Afro-Asian Organisation for Economic Cooperation is an organisation of the National Federations of Commerce, Industry etc. and the Federation of Indian Chambers of Commerce and Industry is one of its members, it is primarily for them to implement the recommendations of the Council.

**Machinery to Settle Industrial Disputes in Himachal Pradesh**

**\*1627. Shri Mohammad Elias:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that there is no machinery to settle industrial disputes in Himachal Pradesh; and

(b) if so, what is the reason thereof?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) No.

(b) Does not arise.

**उत्तर प्रदेश के सीमावर्ती जिलों का आर्थिक तथा सामाजिक सर्वेक्षण**

**\*१६३७-क. श्री भक्त दर्शन :** क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के त्रिबल-सीमावर्ती क्षेत्र के उत्तराखंड डिवीजन के तीनों जिलों--चमोली, उत्तरकाशी और पिथौरागढ़--का आर्थिक व सामाजिक सर्वेक्षण करने का निश्चय किया गया है ;

(ख) यदि हां, तो इस बारे में क्या कदम उठाये जा रहे हैं ; और